

CENTRAL ELECTRICITY REGULATORY COMMISSION

3rd & 4th Floor, Chanderlok Building, 36, Janpath, New Delhi -110 001

Tele No.: 011-23353503/23753918, Fax: 011-23753923

No. ECO- 14/06/2019-CERC

Date: 24th July, 2019

PUBLIC NOTICE

Subject: Draft Central Electricity Regulatory Commission (Procedure, Terms and Conditions for grant of trading licence and other related matters) Regulations, 2019.

In exercise of power conferred under Section 178 of the Electricity Act, 2003 (the Act), the Commission has prepared the draft notification of Central Electricity Regulatory Commission (Procedure, Terms and Conditions for grant of trading licence and other related matters) Regulations, 2019. Draft notification annexed to this notice along with Explanatory Memorandum is available on the Commission's website, www.cercind.gov.in.

2. Notice is hereby given under sub-section (3) of Section 178 of the Act read with Electricity (Procedure for Previous Publication) Rules, 2005 inviting comments/suggestions/objections from the stakeholders and interested persons on the provisions of above draft notification. The comments/suggestions/objections may be sent (2 hard copies) to the Secretary, Central Electricity Regulatory Commission, 3rd& 4thFloor, Chanderlok Building, 36, Janpath, New Delhi -110 001 on or before 23rd August, 2019. **The comments/suggestions/objections shall also be uploaded through SAUDAMINI Portal for registered users after login and clicking: e-Regulation link on the e-filing Home Page. For more details or technical queries, e-Court Helpdesk at 011-23353503 extn. 260 or 7042604928 may be contacted.**

3. The Commission values your views and firmly believes that your comments will be of immense assistance in arriving at a just and fair conclusion on different issues at stake. The public hearing will also be held on the above subject. Date and venue of the public hearing will be issued separately.

Sd/-
(Sanoj Kumar Jha)
Secretary, CERC